

OFFICIAL MEMORANDUM OF THE PRINCIPAL DISTRICT JUDGE,
ERODE

D.No. 5955

Dated : 05.08.2021

06/8/2021

Sub: Courts and Judges – COVID-19 Pandemic – Functioning of Subordinate Court in the State of Tamil Nadu and Union Territory of Puducherry – Further Directions/Instructions issued.

- Ref: 1. Official Memorandum of the hon'ble Madras High Court in ROC.No.41440-A/2021/C3 Dated 15.07.2021.
2. Official Memorandum of the Principal District Judge, Erode, in D.No. 5471 dated 16.07.2021

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In view of the requisition given by the Bar/Advocate Association, Erode, the following further directions/instructions are hereby issued with effect from 09.08.2021 until further orders.

1. that the bail matters/urgent criminal matters in **Principal District and Sessions Court, Erode**, be heard only through video conference using MICROSOFT TEAMS Link,
2. that the above direction/instruction shall be applicable only to bail matters/urgent criminal matters coming before the **Principal District and Sessions Court, Erode**,
3. that the System Analyst, Principal District Court, Erode, shall, along with his contact number, upload in the district court website the tutorial for downloading and using the aforesaid application and also the respective meeting links and shall assist the advocates, if required,
4. that the meeting link shall be made available in the official website of Erode District Court and

5. that the directions/instructions issued vide the official memorandum of the Principal District Judge, Erode, cited in the 2nd reference, **shall continue.**

Sd/-(B.Murugesan)
Principal District Judge
Erode

//True Copy//Forwarded//By Order//

R. Sankar 5/8/21
Chief Administrative Officer,
Principal District Court, Erode

To

1. All the Judicial Officers in Erode District
2. The Public Prosecutor/Additional Public Prosecutors, Erode District
3. The Government Pleader, Erode District
4. The Special/Assistant Public Prosecutors, Erode District
5. The System Analyst, Principal District Court, Erode
6. The B Section, Central Nazir, Copyist Superintendent, Principal District Court, Erode
7. The President/Secretary, Bar Association, Erode, Gobichettipalayam, Bhavani, Perundurai, Kodumudi and Sathyamangalam.
8. The President/Secretary, Advocates' Association, Erode,
9. The President/Secretary, Advocates' Clerks Association, Erode, Gobichettipalayam, Bhavani, Perundurai, Kodumudi and Sathyamangalam.